RAJYA SABHA

Friday, the 2(>th February, 1965/the 1th Phalguna, 1886 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

काशी विद्यापीठ

180. श्री भगवत नारायण भागव : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि क्या सरकार का विचार है कि काशी विद्या-पीठ को विश्वविद्यालय का दर्जी दिया जाये और यदि हां तो कब तक ?

t[KASHI VIDYAPEETH

*180. Shri B. N. BHARGAVA: Will the Minister of EDUCATION be pleased to state whether Government propose to raise the status of Kashi Vidyapeeth to that of a University and, if so, by when?]

शिक्षा मंत्री (श्री एम० सी० चागला): मामले पर विचार किया जा रहा है।

tfTHE MINISTER OF EDUCATION (SHRI M. C. CHAGLA) : The matter is under consideration.]

श्री भगवत नारायण भागंव : क्या मैं यह जान सकता हूं कि इस प्रश्न के ऊपर कितने वर्षों से विचार हो रहा है और कब तक अंतिम निर्णय होने की संभावना है ?

श्री एम० सी० चागला : वर्षों से नहीं हो रहा है, अभी विचार करना शुरू हुआ है। 1963 में तो इसका डोन एपोइन्ट हुआ, यू०जी०सी० एक्ट के नीचे । उसके बाद काशी विद्यापीठ ने कहा कि हमको यूनिवर्सिटो बनादिया जाय।तो उस पर अभी खयाल किया जा रहा है।

SHRI C. D. PANDE: Sir, in view of the fact that this institution has rendered great service to the country not only in the field of education but also in the cause of national struggle and a large number of distinguished persons from this institution are occupying positions of great importance in the country's administration and public life—even our Prime Minister is the product of Kashi Vidyapeeth—may I know what is the hitch in coming to some decision about it?

SHRI M. C. CHAGLA: Sir, I myself went to the Kashi Vidyapeeth recently and I was tremendously impressed by the very fine work they are doing. I am conscious of the fact that it has produced some very fine men including my hon. friend—he is also the product of that. We referred the matter to the University Grants Commission which met on the 3rd February, 1965 and passed the following Resolution:

"The Commission after taking into account the relevant factors felt that the institution was not of a type which could be given or could profit by being accorded the status of a fullfledged University. The Commission further noted that only recently it has been deemed to be a University under the U.G.C. Act and this should provide full scope and facility to the institute to develop into a centre of higher learning in its special field of work and interest."

May I point out to the hon. House, Sir, that the difference between a university and a deemed university is this? A Uni versity should have all the faculties—the very idea is universality. A deemed Uni versity is one which works in a limited field. The U.G.C. has taken the view that as the Kashi

by the Ministry.

Oral Answers

PANDIT S. S. N. TANKHA: I want to know whether the hon. Minister considers the standard of this institution high enough to accord it the status of a University.

SHRI M. C. CHAGLA: It is not a matter of standards. It is a matter of subjects and faculties. In that institution there is no law, there is no science; it mainly deals with social sciences. We have already recognised it in 1963 and we will do everything to develop it in those fields.

PROF. SATYAVRATA SIDDHANTA-LANKAR: Would the hon. Minister tell us whether an institution deemed to be a University can call itself a University?

SHRI M. C. CHAGLA: But it has got the right to give degrees and to receive assistance from the Centre. It is not a University because, as I said, it does no! give education in all the faculties. That is the only difference. I can understand it if it cannot give degrees. But it can confer degrees. In that sense it approximates to a University.

PROF. B. N. PRASAD: Sir, in view of different standards and criteria that the U.G.C. and the Ministry of Education have exercised in giving recognition to institutions as universities, may I know regarding the status of a University as understood by Minister of Education?

SHRI M. C. CHAGLA: I do not know where we have applied different criteria. I do not know of any case where an institution has been recognised as a Uni-wiMts which does not have a large number of faculties.

SHRI BHUPESH GUPTA: Sir, despite the absence of these faculties, Kashi Vidyapeeth at least has produced a Prime Minister. Having regard to that fact, will the hon. Minister consider or rather expedite the consideration of their demands and claims in the matter? Otherwise it may be interpreted in a different way.

to Questions

SHRI M. C. CHAGLA: Sir, Kashi Vidyapeeth is honoured by the fact that it has produced a Prime Minister, whether it is a University or not.

SHRI A. D. MANI: Sir, may I enquire from the Minister why this distinction is made between institutions which are deemed to be imiversities and those which universities?

SHRI M. C. CHAGLA: I have explained it. Sir. If my hon. friend looks at the University Grants Commission Act, section 3 specifically deals with deemed Universities.

SHRI M. RUTHNASWAMY: Is there not an Agricultural University or an Engineering University recognised by the Government?

SHRI M. C. CHAGLA: They are recognised because they deal with different faculties of agriculture.

SHRI M. RUTHNASWAMY: Then what becomes of the Minister's contention that unless an institution has all the faculties, it cannot be called a university?

SHRI M. C. CHAGLA: May I point out that the Ministry has not finally decided it? It is still under consideration. I only read out the Resolution of the U.G.C.

SHRI B. K. P. SINHA: Sir, Government are considering the proposal whether it should be a university or not but if it is going to be a university, shall it be a Central university or shall it be the responsibility of the U.P. Government or the responsibility of both the U.P. Government and the Centre? Secondly, when it is given the status of a university, is it the idea to retain its special characteristics or shau it be a university of the normal pattern. because unfortunately I am reminded of the precedent of Vishwabharati which

was given the character of a normal university and the result has been that while the name and the pictures of Gurudev continue, his spirit is dead?

SHRI M. C. CHAGLA: I am most anxious that Kashi Vidyapeeth should maintain special features. With regard to the other question, I think the intention is that it should be a Central university. But first we must decide whether it should be a university. Then the question would be whether it should be a Central university or a State university.

SHRI G. RAMACHANDRAN: Since a name is very important for an institution, when you have deemed an institution to be a university, can it be named a "Deemed University"? Then, are you suggesting that a deemed university will have more freedom to develop along its own particular line than a university as such?

SHRI M. C. CHAGLA: I think, Sir, both a university and an institution which is deemed to be a university can have complete autonomy to develop along their own lines. I do not really see much of a difference except this that, as I said, a deemed university falls short of a university because it has not got the characteristics of universality which, in my opinion, a university should have.

SHRI BHUPESH GUPTA: Has the hon. Minister found out from other countries that in order to get recognition as a university an institution must have all the faculties and is it not a fact. Sir, that in many countries there are certain universities which specialise in certain things and do not have a number of faculties which we see in other universities?

MR. CHAIRMAN: I think that question has been answered.

SHRI M. C. CHAGLA: The other countries do not have "deemed Universi-sities" that we have. They do not have section 3 of the U.G.C. Act.

SHRI G. RAMACHANDRAN: Sir, the first part of my question has not been answered. Can such an institution call itself formally » "Deemed University"?

MR. CHAIRMAN: In this case, it is called the Kashi Vidyapeeth.

to Questions

SHRI G. RAMACHANDRAN. That is the name till now. After it has been deemed a University, can it call itself, "Kashi Vidyapeeth—Deemed University"?

SHRI M. C. CHAGLA: I hope they will not but if they choose, they can. They should be proud of their name.

SHRI P. N. SAPRU: May I point out that Roorkee is a University but it is an Engineering University and it confines itself to instruction in engineering? Therefore, the distinction which my hon. friend has sought to draw between a "Deemed University" and a University does not seem to exist at present.

SHRI M. C. CHAGLA: Unfortunately, the policy of the Government in the past was to recognise too many Universities and establish too many Universities. The result has been what is apparent to everybody, standards have fallen and, therefore, we have now decided to be very strict in establishing Universities or permitting States to start new Universities.

MR. CHAIRMAN: We have already taken twelve minutes over this question. Yes, Mr. Chordia.

श्री विमलकुमार मञ्जालालजी चौरड़िया : क्या श्रीमान यह बतलाने की इपा करेंगे कि इसके विकास की दृष्टि से उसका महत्व आँक लिया है मगर १६६२-६३ से जब से इसको रिक्गनाइज्ड किया है तबसे उसके विकास की दृष्टि से यू०जी०सी० तथा शासन की तरफ से क्या क्या किया गया है और आगे उसके विकास की दृष्टि से क्या योजना है ?

SHRI M. C. CHAGLA: I am sorry I did not get the question. Sir.

MR. CHAIRMAN: He wishes to know what has been done in the last; wo or three years and what you propose to do now.

SHRI M. C. CHAGLA: They have made applications for various grants and we are considering them. I assure the House that Kashi Vidyapeeth will receive every possible assistance from us.

SHRI BHUPBSH GUPTA: I have no , doubt about it, for obvious reasons.

Orel Answers

SHRI B. K. GAIKWAD: May I know since when this Kashi Vidyapeeth is functioning, whether it is a fact that it was established before the Britishers came to India and also whether it is a fact that formerly no Scheduled Caste candidate was allowed admission into (his Kashi Vidyapeeth? Is it now thrown open to all?

SHRI C. D. PANDE: It is open to all.

SHRI M. C. CHAGLA: It has always been open to everybody, as far as I know and certainly today, it is open to everybody.

MR. CHAIRMAN: Any further questions?

DR. SHRIMATI PHULRENU GUHA: May I know the number and name of "Deemed Universities" existing in India?

SHRI M. C. CHAGLA: As far as I know, there are about seven "Deemed Universities" at present. I have not got the names with me just now.

MR. CHAIRMAN: Any more questions?

COL. B. H. ZAIDI: Would it be right to conclude that in determining the status of an institution of higher learning, Government would be guided largely by the opinion and views of the University Grants Commission?

SHRI M. C. CHAGLA: Undoubtedly, Sir. That is our expert body;md we must attach the greatest importance to its opinion, though we are not bound by it.

MR. CHAIRMAN: So, for once I can pass on to the next question without offending anybody.

INQUIRIES BY C.B.I, INTO ALLEGATIONS AGAINST MINISTERS

*181. SHRI A. D. MAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any enquiries have been made by Government from the

various State Governments with a view to ascertaining their reaction to the proposal to entrust C.B.I, with enquiries into allegations against Ministers; and

(b) if so, what were the views expressed by the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) No, Sir.

(b) Does not arise.

SHRI A. D. MAM: Sir, I would like to know whether the Orissa State Government protested strongly against the ordering of an enquiry by the C.B.I, into the cases of Mr. Mitra and Mr. Patnaik?

SHRI JAISUKHLAL HATHI: In the case of Orissa, there was no investigation made, no persons were examined. It was only a question of looking into the records and to that they had no objection.

SHRI A. D. MANI: What was the nature of the investigation which the C.B.I. adopted in Orissa? Did they examine Government papers or did they ask for opinion from individuals too in respect of the charges made against the Orissa Ministers?

SHRI JAISUKHLAL HATHI: They looked into the records and papers; they did not interrogate anybody.

SHRI A. D. MANI: Is it a fact—and these are reports current—that Mr. Patnaik was unwilling to be examined by the C.B.I. and therefore he was not examined?

SHRI GULZARILAL NANDA: The question did not arise. No attempt was made to examine anybody individually, personally.

MR. CHAIRMAN: He said that nobody was examined.

SHRI BHUPESH GUPTA: I want to know whether it is not a fact that some former Chief Minister and others more closely connected with the Ministry in West Bengal and Orissa openly came cut against